104

RETRENCHMENT] OF WORKERS IN BHILLAI STEEL PIANT

424. SHRI K. P. SUBRAMANIA ME-

> NON: SHRI M. R VENKATARAMAN

Will the Minister ot STEEL AND MINES be pleased to state:

- (a) whether it is a Eact that 70 NMR workers were retrenched in Bhillai Steel Plant recently;
 - (b) if so, the details thereof;
- (c) whether Government have received any memorandum from the Workers Union demanding cancellation of the retrenchment orders; and
- (d) if so, what steps have been taken by the Government in this regard?

IHE MINISTER OF STATE IN IHE MINISTRY OF STEEL AND MINES (SHRI SHAH NAWAZ KHAN]: (a) and (b) The services of (il NMR/Casual labourers employed for specific items of work of a temporary nature were terminated during August 1972, when their period of employment came to an end.

- (c) Yes, Sir.
- (d) Whenever regular vacancies relevant to their background arise, these workers will be considered by the Plant manage ment of filling them.

HOOCLY DOCKING AND ENGINEERING CO.

- 425. SHRI NIREN GHOSH: Will the Minister of LABOUR AND REHABILITA TION be pleased to state:
- (a) whether Government are aware that the Management of Hoogly Docking and Engineering Co. Ltd., bas not paid the legal dues and salaries of workers since February, 1972; and
- (b) if so, the steps taken by Government against the defaulting persons?

THF. MINISTER OF LABOUR AND REHABILITATION (SHRI R. K. KHADILKAR): (a) and (b) Information is being collected and will be laid on ihe I able of the Sabha in due course.

DEMANDS of EXECUTIVE ASSOCIATION OF ALLOY STEEL PLANT

426. SHRI NIREN GHOSH: Will the Minister of STEEL AND MINES be pleased

to state:

- (a) whether Government have received any memorandum Irom Executive Associa-tion of Alloy Sleel Tlant of Durgapur;
 - (b) il ML what are its main demands; and
- (c) the reaction of Government thereto, and the action taken thereon?

THE MINISTER OF STATE IN THE MINISTRV OF STEEL AND MINES (SHR1 SHAH NAWAZ KHAN): (a) to There have been a number of memoranda from the Alloy Steels Exei nines' Association regarding the ex Steels Plant, pansion ol the Alloy Durgapur. The main demand is that Government should reconsider its decision not to increase the capacity Ior production of Stainless Steel as a part of the scheme of expansion. It has been explained for the Association that the product-mix foi the expansion scheme has been decided on overall technological and economic con-siderations.

IMPLEMENTATION OF THE SIMLA AGREE-

127. SHRI V. R. MOHAN:

SARDAR GURCHARAN SINGH TOHRA :

SHRI B. V. ABDULLA KOYA:

Will the Minister of EXTERNAL AF-FAIRS be pleased to state:

- (a) how far the Simla Agreement has been implemented; and
- (b) what are the prospects ol its further implementation?

THE DEPUTY MINISTER IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI SURENDRA PAL SINGH): (a) and (b) The Simla Agreement is in the process of being implemented. Some delay has taken place over the question of delineation of the line of control in Jammu Sc Kashmir. Moreover, Pakistan's continued non-recognition of Bangladesh has delayed

progress on the question of repatriation of POWs and civilian internees, who surrendered to the Joint Indo-Bangladesh Command. b\ presenting Bangladesh's association in lalks on this issue.

Government hope that Pakistan will view these mallei's in ;i realistic and constructive manner in order to expedite the normalisation ol relations and the establishment ol durable peace in the subcontinent in terms of the Simla Agreement.

RISI LIS oi un CLOSI KI. SIMPSON GROUP OF COMPANIES

428. SHRI H. S. NARASIAH: Will the Minister of LABOUR AND REHABILITATION be pleased to state:

- (a) whelher the tragic happenings in the Simpson (.roup of Companies in Madias resulting in intermittent closures of that industrial complex for about a period ol Ine months caused damage to the industries in detenu, automobile and other sectors in the countri as a whole; and
- (b) if so, the extent of damage caused to each of the said sectors?

IHE MINISTER OF LABOUR AND REHABILITATION (SHRI R. K. K.HA-DILKAR): (a) and (b) According to available information, these closures are reported to have adversely affected oiher manufacturing units in Tamil Nadu and else where in the country which depended on the Simpson Group of Companies for the supply ol components. Precise information about the extent of damage is not available.

Ri ARMAMi \i of Pakistani Forces

429. SHRI H. S. NARASIAH: Will the Minister of DEFENCE be pleased to state:

- (a) the extent to which Pakistan is depending on CENTO resources for the flow of war equipment ol American origin; and
- (b) bene much Chinese War material has been coming to Pakistan both by the sea and the overland routes?

THE MINISTER OF DEFEN-

CE (SHRI JAGJIVAN RAM): (a) and (b) Pakistan is receiving supplies of Military hardware both from China and CENTO countries. It will not be in public interest to disclose details.

to Questions

पाकिस्तान द्वारा भारतीय युद्धवन्दियों का लौटाया जाना

430. श्री ना० **कृ० शेजवलकर**: क्या रक्षा मंत्री यह बताने की कृपा करेंगे कि:

- (क) गत 1971 में की गई युद्ध विराम की घोषणा से लेकर ग्रब तक पाकिस्तान द्वारा कितने भारतीय युद्ध-बन्दियों को लौटाया गया;
- (ख) क्या पाकिस्तान द्वारा उनके साथ अमानुषिक व्यवहार किया गया था और युद्धबन्दियों से संबंधित वर्तमान अन्तर्राष्ट्रीय मान्यताओं का उल्लंघन किया गया था; और
- (ग) यदि हां, तो सरकार की इस संबंध में क्या प्रतिक्रिया है?

■("[REPATRIATION OF INDIAN POWS BY PAKISTAN

130. SHRI N. K. SHEJWALKAR : Will the Minister of DEFENCE be pleased to slate :

- (a) the number of Indian prisoners of war repatriated by Pakisthan todate since ihe declaration of ceasefire in 1971 last;
- (b) whether inhumane treatment was meted out to them and existing international norms pertaining to the prisoners of war were violated by Pakistan; and
- (c) if so, whal is the reaction of Government in this regard?

रक्षा मंत्री (श्री जगजीवन राम):
(क) 36 जिसमें एक असैनिक शामिल है।

(ख) तथा (ग) ऐसे कुछ मामले हमारी जानकारी में श्राए थे श्रौर उनको

†[] English translation.